

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/5653/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the th 6 August, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT(B)/1582 Dated 04.08.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.08.2022 along with station leave permission from the evening of 06.08.2022 till the morning of 10.08.2022**, has been granted. Further, the District & Sessions Judge, Barpeta and in his absence the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/5654-55 /A, dated , 06-08-2022

Copy to:

1. The District & Sessions Judge, Barpeta.
2. ~~The~~ Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rao